

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) NO.863 OF 2019

In the matter of:

Nitin Murlidhar Agarwal

Appellant

Vs

Vijay Kumar V Iyer & Ors (RP)

Respondent

Ms Arveena Sharma, Ms Shruti Pandey, Advocates for appellant.

Mr Sumesh Dhawan, Advocate for RP.

MR. RP Agarwal and Ms Naina Walia, Advocates for COC.

And

COMPANY APPEAL (AT)(INSOLVENCY) NO.867 OF 2019

In the matter of:

Murlidhar Suganchand Agarwal

Appellant

Vs

Vijay Kumar V Iyer & Ors (RP)

Respondent

Ms Arveena Sharma, Ms Shruti Pandey, Advocates for appellant.

Mr Sumesh Dhawan, Advocate for RP.

MR. RP Agarwal and Ms Naina Walia, Advocates for COC. Mr. Aditi Halder, advocate for COC

and

COMPANY APPEAL (AT)(INSOLVENCY) NO.871-872 OF 2019

In the matter of:

Santosh Wasantrao Walokar

Appellant

Vs

Murli Industries Ltd & Anr

Respondent

Mr. Sumesh Dhawan, Advocate for RP

Mr R.P. Agarwal and Ms Naina Walia, Advocates for COC

MR. Ajay Bhargava, Ms Wamika Trehan and Ms Vansha S Suneja, Advocates for R2.

Ms Aditi Halder, Advocate for COC

And

COMPANY APPEAL (AT)(INSOLVENCY) NO.880-881 OF 2019

In the matter of:

Lalchand Maloo

Appellant

Vs

Murli Industries Ltd & Anr

Respondent

Mr. Sumesh Dhawan, Advocate for RP

Mr R.P. Agarwal and Ms Naina Walia, Advocates for COC

MR. Ajay Bhargava, Ms Wamika Trehan and Ms Vansha S Suneja, Advocates for R2.

Ms Aditi Halder, Advocate for COC

And

COMPANY APPEAL (AT)(INSOLVENCY) NO.892-893 OF 2019

In the matter of:

Prakriti Nigam

Appellant

Vs

Murli Industries Ltd & Anr

Respondent

Mr. Sumesh Dhawan, Advocate for RP

Mr R.P. Agarwal and Ms Naina Walia, Advocates for COC

Ms Aditi Halder, Advocate for COC

And

COMPANY APPEAL (AT)(INSOLVENCY) NO.924 OF 2019

In the matter of:

Sneha Traders

Appellant

Vs

Murli Industries Ltd & Anr

Respondent

Mr. Sumesh Dhawan, Advocate for RP

Mr R.P. Agarwal and Ms Naina Walia, Advocates for COC

Ms Aditi Halder, Advocate for COC

And

COMPANY APPEAL (AT)(INSOLVENCY) NO.925 OF 2019

In the matter of:

Shamrao Baliram

Appellant

Vs

Murli Industries Ltd & Anr

Respondent

Mr. Sumesh Dhawan, Advocate for RP

Mr R.P. Agarwal and Ms Naina Walia, Advocates for COC

Ms Aditi Halder, Advocate for COC

ORDER

08.01.2020- Resolution Professional is directed to submit the copy of approved Resolution Plan which has been deliberated upon on 3rd July, 2019 at NCLT

and copy of Minutes of COC Meeting dated 22nd July, 2019 in which the Resolution Plan was approved.

Respondent No.2 in Company Appeal (AT)(Ins) NO.871-872/2019 and 880-881/2019 desired to file affidavit stating that the two conditions have been met. Affidavit will be filed by RA by 14th January, 2020. Copy will be served to other side.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

Bm/nn